

Bail out package for private airlines

1109. DR. T.N. SEEMA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government has any plans to announce any bail out package for the loss making private airlines companies; and

(b) the total dues payable by the private airlines companies to Government and other agencies with respect to fuel, taxes, airport fees and all other charges?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI) : (a) No such proposal is under consideration of the Ministry.

(b) The details of dues payable by the private airlines to Government and other agencies are given in the Statement.

Statement

*(A) Dues of Public Sector Oil Marketing Companies (OMCs)
as on 30th September, 2011*

		(Rs. in crores)
Name of OMC	Name of Private Airlines	Outstanding as on
Indian Oil Corporation Ltd. (IOC)	Air India	30.9.2011
	Jet Airways	1880.40
	Go Air	695.90
	Spicejet	39.05
	Kingfisher Airlines	93.70
Bharat Petroleum Corporation Ltd. (BPCL)	Air India	Nil
	Jet Airways	484.30
	Go Air	153.24
	Spicejet	1.41
	Kingfisher Airlines	Nil
Hindustan Petroleum Corporation Ltd. (HPCL)	Air India	417.80
	Jet Airways	0.01
	Kingfisher Airlines	636.79
	Paramount Airways	19.28

(B) **Detail of outstanding taxes (As on Feb. 2011)** : So far as direct taxes are concerned, Ministry of Finance does not centrally maintain database of income tax dues based on industry engaged in specific business/profession and therefore such information is not available about private airlines companies.

Regarding indirect taxes, namely, Inland, Air Travel Tax (IATT), Foreign Travel Tax (FTT) and service tax pending and interest owed by Private airline companies is as under :

(a) Inland Air Travel Tax (IATT)/Foreign Travel Tax (FTT)

Sl.No.	Name of Airlines	Category-wise amount of taxes outstanding against each Airline Companies (Rs. in crores).		
		IATT	Interest	Penalty
1	Jet Airways India Pvt Ltd.	0.00	1.26	3.00
2	City Link Airways (P) Ltd.	0.60	-	0.18
3.	Air Asiatc Ltd.	0.58	0.20% p.a.	0.18
4.	El Al Issreal Airline	0.00 (FTT)	-	0.02
5.	NEPC Ltd. (Skyline NEPC Airlines)	4.07	3.64	9.52

Status:

In respect of case at Sl. No. 1 recovery of the dues has been stayed by Hon'ble Delhi High Court. In two cases at Sl. No. 2 and 3 parties are not traceable. In respect of the case at Sl. No. 4, the party belongs to Mumbai and the Deputy Commissioner, Tax Recovery Cell, Air Cargo Complex, Mumbai has been requested to make recovery of the amount. The party has also been asked to deposit the Government dues. With regard to the case at Sl. No. 5. certificate action with District Collector, Revenue, Chennai has been taken.

(b) **Service Tax**

Sl. No.	Name of Zone	Name of Airlines	Amount of service tax (Rs. in crore)
1	2	3	4
1	Bangalore	M/s Jet Air Pvt Ltd.,	0.02
2		M/s Kingfisher Airlines	2.29
3		Malaysian Airlines	2.10
4.		Srilankan Airlines	1.06

1	2	3	4
5.	Chennai	Srilankan Airlines	1.06
6		Srilankan Airlines	0.03
7		Srilankan Airlines	0.03
8		M/s. Jet Airways	0.17 (0.17 penalty)
9		M/s. Jet Airways	0.01 (0.01 penalty)
10	Mumbai	M/s. Jet Airways	1.06 (1.50 Interest & Penalty)
11.		M/s. Jet Airways	4.22 (4.22 penalty)
12.		M/s. Jet Airways	2.88 (2.88 penalty)

Status:

Quasi-judicial proceedings are initiated by issuance of show cause cum demand notice for recovery of Service Tax. The show cause notice is adjudicated by issuance of Order-in-Original. The respective parties have filed appeals before CESTAT/Commissioner (Appeals) against.

(c) Outstanding dues against Airlines on Account of Landing, Parking and other charges as on 30.6.2011.

Sl. No.	Name of the Airlines	Amount (Rs. In Crores)
(a)	National Carriers	
1	Air India Ltd.	833.56
2	Pawan Hans Ltd.	14.04
	Sub Total	847.60
(b)	Other Domestic Airlines	
3	Go Airways	4.45
4	IndiGo	10.10
5	Jet Airways	38.35
6	JetLite	13.17
7	Kingfisher Airlines	205.18
8	Paramount Airways	4.88
9	Spicejet Airways	15.65.10
	Others less than 1 crore & non-operative airlines.	56.84
	Sub Total	348.62